

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-317
IB-2068(ND)2019
CA-67/CV/ND/2019

IN THE MATTER OF:

Century Road Transport Pvt Ltd
Vs.
Tyson Retail Services Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and moved an application bearing no. CA-67/C-V/ND/2019 along with affidavit of service for restoration of petition. The same is allowed. Notice to the Corporate Debtors by all modes including process of the bench. Notice be served to the Corporate Debtors through its Directors. Affidavit of service to be filed by the next date of hearing. Put up on 19.11.2019.

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(SUMITA PURKAYASTHA)
MEMBER (T)

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(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

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